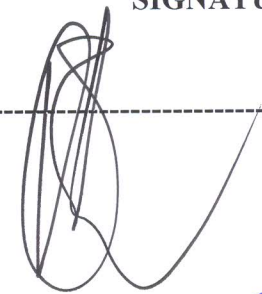



**NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2016 AT 10.30 AM**

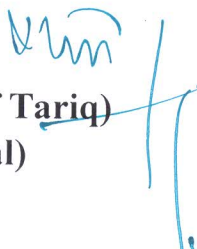
**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/44/2016  
**NAME OF THE PETITIONER(S)** : C. Ramachandran  
**NAME OF THE RESPONDENT(S)** : Sreenivasa Balaji Papers Private Limited & 8 others  
**UNDER SECTION** : 397, 398, 402, 237 & 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	DR. K. S. RAVICHANDRAN PCS KSR	For Petitioner	
2.	R. RAJESH	Counsel for R1 to R9	

**ORDER**

Both the counsels present. The matter was fixed for final hearing today, but it did not reach within time. Matter adjourned. Put up on **16.11.2016 at 10.30 A.M.**

  
**(Ch. Md. Sharief Tariq)**  
 Member (Judicial)

  
**(K. Anantha Padmanabha Swamy)**  
 Member (Judicial)